

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**COARM:**

**(IB)-609(ND)/2017**

**PRESENT: MS. SAROJ RAJWARE  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2019**

**NAME OF THE COMPANY: SE Investments Ltd. Vs. Soni Realtors Pvt.  
Ltd.**

**SECTION OF THE COMPANIES ACT: 7 of IBC, 2016**

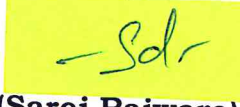
**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present for the Petitioner:** Mr. Rahul Kumar, Mr. P. Nagesh, Mr. Harshal Kumar, Mr. Shivam Wadhwa, Mr. Saurabh Jain, Mr. Siddharth Jain, Mr. Anuj Kumar, Mr. Vikram Gulliya, Mr. Ashish Rana, & Mr. Anurag K. Singh, Advocates

**Present for the Respondent:** Mr. Rajeev Kumar, Mr. Abhindra Maheshwari, Mr. Manoj K., Advocates

**ORDER**

No time left in view of the constitution of the Special Bench. Renotify this case on 27<sup>th</sup> September, 2019

  
**(Saroj Rajware)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**